

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 19434-19435/2017

RAM YASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-01-2025 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhishek Yadav, AOR

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Vishal Thakre, Adv.
Ms. Anjale Kumari, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1, 2, 4 & 5 are duly represented.

Respondent no.3 has been deleted from the array of parties
vide Hon'ble Judge in Chambers order dt.15.10.2015.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ